

No. **GOB(I) 1/2017**

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 27TH FEBRUARY, 2017

NOTIFICATION

PART-A

The following transfer and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer and Present Charge	Charge to which posted
1	2	3
01	Sri. Suresh S. Kogilgeri, Prl. District & Sessions Judge, U.K. Karwar.	Proposed for appointment as District Judge, OOD, Registrar (Infrastructure & Maintenance), High Court of Karnataka, Bengaluru. (Vacant Post)
02	Sri. B. Jayantha Kumar, District Judge, OOD, Registrar (Review & Statistics), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Recruitment), High Court of Karnataka, Bengaluru. (Vacant Post)

PART-B

Sri. T.G. Shivashankare Gowda, District Judge, OOD, Registrar (Computers), High Court of Karnataka, Bengaluru, is proposed to be placed in additional charge of the post of District Judge, OOD, Registrar (Review and Statistics), High Court of Karnataka, Bengaluru (Vice Sri. B. Jayantha Kumar – transferred), with effect from the date of relief of Sri. B. Jayantha Kumar.

BY ORDER OF THE HON'BLE CHIEF JUSTICE,

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL.

: 2 :

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru City and all the Prl. District and Sessions Judges working in the State
2. Sri. Suresh S. Kogilgeri, with a direction to handover the charge of his post to the Senior most Officer available in the Headquarters and then proceed to take charge of his new post immediately.
3. Sri. T.G. Shivashankare Gowda, with a direction to receive the charge of the post of District Judge, OOD, Registrar (Review and Statistics), High Court of Karnataka, Bengaluru, from Sri. B. Jayantha Kumar, immediately.
4. Sri. B. Jayantha Kumar, with a direction to handover the charge of his post of District Judge, OOD, Registrar (Review and Statistics), High Court of Karnataka, Bengaluru to Sri. T.G. Shivashankare Gowda and then proceed to take charge of his new post immediately.
5. The Officers concerned.
6. Courts concerned.
7. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
8. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
9. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
10. The Accountant General in Karnataka, Bengaluru.

11. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
12. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
13. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Review and Statistics)/Registrar (Admn.)/ Registrar (Infrastructure and Maintenance)/ Registrar (Recruitment).
14. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
15. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
16. The D.R.-cum-P.S. to the Hon'ble Chief Justice.
17. All the Private Secretaries to the Hon'ble Judges.
18. The Director, Karnataka Judicial Academy, Bengaluru.
19. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
20. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
21. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
22. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
23. The Section Officers of GOB-II/HCE/RSB/HVC/HCB/HCA-I/ LCBS/HCL/LCA-I, II and III, Branches of this office.
24. Spare copies.

Sd/-

REGISTRAR GENERAL